

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. †278**

TO BE ANSWERED ON THE 18TH JULY, 2017 / ASHADHA 27, 1939 (SAKA)

HARASSMENT CASES IN DELHI POLICE

†278. SHRI RAJESH VERMA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the total number of cases of harassment of subordinate officers/ personnel by the senior officers of Delhi Police reported during each of the last three years and the current year;

(b) whether the Government has conducted any investigation in this regard through any committee of senior officials of the Ministry; and

(c) if so, the details thereof and the action taken against guilty during the said period?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a) to (c): As reported by Delhi Police, a total number of 17 complaints of harassment of subordinate officers/personnel by senior officers of Delhi Police during the last three years and the current year (upto 30.06.2017) were received. The Delhi Police conducts initial enquiry into such complaints. During such enquiry, out of these 17 complaints, allegations were not substantiated in 15 complaints. Year-wise details of number of complaints received, number of complaints substantiated/not substantiated and action taken on the substantiated complaints are as under:

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Year	Total Number of Complaints	Substantiated	Not Substantiated	Action Taken on the substantiated complaints
2014	3	-	3	-
2015	3	-	3	-
2016	9	1	8	A Departmental Enquiry has been initiated by Delhi Police against the alleged officer.
2017 (upto 30.06.17)	2	1	1	An enquiry has been conducted by Delhi Police against the alleged officer and subsequently the officer has been placed under suspension vide order dated 11.05.2017 of Ministry of Home Affairs.
